

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 15<sup>th</sup> November, 2017

No.HC.VII-112/2017/ 5682 /A. Sri Munindra Das, Office Peon, Office of the Chief Judicial Magistrate, Nalbari, is transferred as Office Peon in the office of the Chief Judicial Magistrate, Kamrup, Amingaon, vice Sri Dharmeswar Barman transferred.

Shri Das will join at his new place of posting immediately.

No.HC.VII-112/2017/ 5683 /A. Sri Dharmeswar Barman, Office Peon, Office of the Chief Judicial Magistrate, Kamrup, Amingaon, is transferred as Office Peon in the Office of Chief Judicial Magistrate, Nalbari, vice Sri Munindra Das transferred.

Shri Barman will join at his new place of posting immediately.

**(N.B. The seniority of Shri Munindra Das and Shri Dharmeswar Barman will be decided by the Chief Judicial Magistrate, Nalbari and the Chief Judicial Magistrate, Kamrup, Amingaon respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfer are made on their request.)**

By Order,  
Sd/-M.K. Kalita  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-112/2017/ 5684-5695 /A  
Copy to:

dated:15.11.2017

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District & Sessions Judge, Kamrup, Amingaon. He is requested to release Shri Dharmeswar Barman in order to enable him to join at his new place of posting immediately.
4. The District & Sessions Judge, Nalbari. He is requested to release Shri Munindra Das in order to enable him to join at his new place of posting immediately.

***Contd.....***

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
9. ✓ The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court website.
10. The CA to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judl.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.
11. Sri Munindra Das, Office Peon, Office of the Chief Judicial Magistrate, Nalbari.
12. Sri Dharmeswar Barman, Office Peon, Office of the Chief Judicial Magistrate, Kamrup, Amingaon.

**REGISTRAR (VIGILANCE)**

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15/11/17

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15/11/17